

[English]

**Regularisation of Casual Labourers At
505 Army Base Workshop**

1387. SHRI RAMESHRAY PRASAD SINGH: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 440 on July 19, 1991 and state:

(a) whether the case of regularisation of 105 casual labourers of 505 Army Base Workshop has been settled;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the action taken by the Government to regularise them?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (d). Yes, Sir. A Government sanction regularising the irregular appointments of 105 Workers of the 505 Army Base Workshop, Delhi Cantt. was issued on 20.9.91. This order has since been implemented.

[Translation]

D.T.C. Buses

+1388. SHRI MRUTYUNJAYA NAYAK:
SHRI MADAN LAL KHURANA:
SHRI BARE LAL JATAV:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of buses required by D.T.C. to meet the needs of the commuters.

(b) the number of buses added in the fleet of D.T.C. including private buses during the last three months; and

(c) the steps proposed to be taken to meet demand in full?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The Working Group of Road Transport for the 8th Five Year Plan had projected the following fleet requirements of DTC buses and private buses for the year 1991-92:

DTC	Private Operations	Total
6019	2408	8427

(b) During the period, August to October 1991, 172 buses were added to the DTC fleet on replacement account.

(c) Due to financial constraint, DTC at present is not in a position to add to its fleet. Government have recommended to Delhi Administration a scheme for the introduction of special stage carriage permits to be given to the private operators at a fare structure higher than that of DTC.

[English]

Debt and Interest to be Paid

1389. SHRI AMAR ROYPRADHAN: Will the Minister of FINANCE be pleased to state:

(a) the internal debt to be repaid in next three years, year-wise; and

(b) the interest of the debt paid or to be paid, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) The amounts falling due in normal course for repayment of outstanding internal debt having fixed maturity period during the next three years are as follows: